

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.513 of 2023

IN THE MATTER OF:

Sandeep & Anr.

...

Applicant

Versus

Union of India & Ors.

...

Respondent

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4/11/25
Regional Officer,
Kaithal Region

Report of the Joint Committee in the matter of Original Application No.513 of 2023; Sandeep & Anr. Versus Union of India & Ors. In compliance to the orders of Hon'ble NGT dated 26/09/2024.

1.0. Background:

The matter is related to the grievance of the applicant that respondent nos. 5 to 102 brick kilns were operating in District Kaithal, Haryana adjacent to NCR region and were not complying with the environmental norms.

The Joint Committee constituted earlier vide Hon'ble NGT Order dated 23/08/2023 submitted its report on 27/03/2024, which was considered by Hon'ble NGT on 26/09/2024. Hon'ble NGT while disposing off the matter has directed vide order dated 26/09/2024 (**Annexure-1**), as follows:

Para 11: "Hence, the original application is disposed of, directing the Joint Committee formed by the Tribunal by order dated 23.08.2023 to carry out the inspection of these brick kilns in the month of December 2024 and to ascertain if the brick kilns are complying with all the norms and submit a fresh report before the Registrar General of the Tribunal in the last week of January 2025. If it is found necessary, matter will be listed for consideration before the Bench."

2.0. Compliance Report of the Joint Committee:

The Joint Committee constituted earlier vide order dated 23/08/2023 was directed to carry out the inspection of these brick kilns in the month of December 2024 and to ascertain if the brick kilns are complying with all the norms and submit a fresh report

CPCB Member Shri Suneel Dave, Scientist 'F', CPCB Regional Directorate, in the Joint Committee constituted earlier superannuated on 30/06/2024 and hence he was replaced by Dr. Narender Sharma, Scientist 'F', CPCB Regional Directorate, Chandigarh.

According to the information provided by HSPCB Regional Office, Kaithal, there are total 97 brick kilns in the area. Out of these, 10 kilns have been dismantled, 2 have been closed by the SPCB, and 2 have closed on its own, leaving 83 brick kilns able to be operational.

The list of all 97 brick kilns located in Kaithal is given in following Table 1:

Table 1: List of 97 brick kilns located in Kaithal alongwith dates of Inspection

Respondent No. (As per NGT Order)	Name & Address of Brick Kiln	Date of inspection
5	Aggarwal B.K.O, Balwanti, Kaithal	25.12.2024
6	Gupta Bhatta Company, Village Sirta Dera, Siwan, Kaithal	Dismantled
7	Jai Jawala Bricks Kiln, Dewal, Kaithal	Dismantled
8	Super Bricks Industries, Vill. Keorak, Kaithal	25.12.2024
9	Krishna Brick Kiln, Sirta Road, Manas, Distt Kaithal.	23.12.2024
10	Shiv Bhatta Vill. Sajuma Distt. Kaithal	23.12.2024
11	Ganesh Bricks Co., Vill Keorak, Distt Kaithal	28.12.2024
12	Taj Bricks Company, Vill. Keorak, Kaithal	25.12.2024
13	Shiv Shankar Bhatta Co., Vill Harsola, Distt Kaithal.	24.12.2024

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14	Sangam Gram Udyog Mandal, Village Titram, kaithal	24.12.2024
15	Ganpati Bhatta Company, Vill. Deora, Kaithal	25.12.2024
16	Bharat Bricks Industries, Keorak, Kaithal	25.12.2024
17	Jai Hanuman Bhattha Co., Village Manas, Kaithal	23.12.2024
18	Jai Baba Raj Puri Bhatta Co., Village Padla, kaithal	23.12.2024
19	Nihal Giri Jee Bhatta Company, Guhna, Kaithal	23.12.2024
20	Jai Mahavir Brick Kiln Gadhi Padla	23.12.2024
21	Parwati Bhatta Company, Vill. Baba Ladana, Kaithal	23.12.2024
22	Shiv Shanker Bhatta Company, Vill. Sirta, Kaithal	23.12.2024
23	Bajrang Bhatta Co Deora	25.12.2024
24	Saraswati Bricks co.. Vill Sajuma , Kaithal	Dismantled
25	Ridhi Sidhi Bhatta CO., Village Deora, Kaithal	25.12.2024
26	Baba Rajpuri Bhatta Co.,VPO Manas, Distt Kaithal	23.12.2024
27	Maa Bhagwati Bhatta Company, Mago Majri, Kaithal	23.12.2024
28	Vishkarma Bhatta Company, Village Harsola, Kaithal	24.12.2024
29	Jai Durga Bhatta Company, Harsola, kaithal	24.12.2024
30	Maha Shakti Bhatta Co., Vill Dohar,Distt Kaithal.	25.12.2024
31	Om Bricks Company, Village Harsola, Kaithal	24.12.2024
32	Shri Shyam Bricks Co, Kathwar, Kaithal	25.12.2024
33	Sihag Bhatta Co., Village sajuma, Kaithal	23.12.2024
34	Raghibir Bricks Co., Vill. Chousala, Kaithal	24.12.2024
35	Saharan Bhatta Co., Matour, Kaithal	24.12.2024
36	Shri Ram Bricks Company, Vill. Badsikri Kalan, Kaithal	24.12.2024
37	Saraswati Gram Udyog mandal, Village Kailram, Kaithal	24.12.2024
38	Surya Bhatta Co. Vill. Batta, Kaithal	24.12.2024
39	Jai Jawla Bhatta, Vill. Balu, Kaithal	24.12.2024
40	Jai Siya Ram Bhatta Co., Village Batta, Kaithal	24.12.2024
41	Balaji Bhatta Company, Vill. Chousala, Kaithal	24.12.2024
42	Shri Salasarji Bhatta Co.,batta,kailram,kalayal, kaithal.	24.12.2024
43	Baba Rajpuri Bhatta Co., Vill Batta, Distt Kaithal	24.12.2024
44	Saraswati Bricks Co., Wazir nagar, Kaithal.	24.12.2024
45	Pannu Bricks, Village Ballu, Kaithal	24.12.2024
46	Mittal Trading Company, Village SamadhaUrlana, Cheeka, Kaithal	Dismantled
47	Kanwar Bhatta,Vill Kheri Gulam Ali, TehSiwan,Distt Kaithal.	Dismantled
48	Rama Bricks Industries Village Dohar District Kaithal	25.12.2024
49	Saraswati Bhatta Company, Village Malikpur, Kaithal	25.12.2024
50	Jai Durga Bricks Company, vill. Dulyani, Kaithal	26.12.2024
51	Ganesh Bhatta Company, Village Buchi, Kaithal	26.12.2024
52	Shakti Bricks Co., Village Pundri, Kaithal	26.12.2024
53	Ajit Gram Udyog Mandal VPOHabriKaithal	26.12.2024
54	Jai Bharat Gram Udyog Mandal, Pundri, Kaithal	26.12.2024
55	Shiva Bricks Ahmadpur, Tehsil Pundri, Kaithal	26.12.2024
56	Shankar Bhatta Co., Vill Pilni, Distt Kaithal.	26.12.2024
57	Shiv Shakti Bricks Company, VPO Habri, Kaithal	26.12.2024
58	Maruti Bhatta Company, Village Pilni, Kaithal	26.12.2024
59	Sai Bhatta Co.,Vill. Siral, Kaithal	26.12.2024
61	Jagatguru Bramanand Bricks Co., Habri, Kaithal	26.12.2024
62	Sacha Satguru Bhatta Co., Vill. Guliyana, Kaithal	28.12.2024
63	Vijay Bhatta Company, Kotra, Kaithal	Closed on its own
64	Shree Balaji Bhatta Company, Vill. Bhana, Kaithal	Dismantled
65	Shiv Shankar Gram Udyog Mandal.,Dhand Raod Kheri Raiwali, Distt Kaithal.	28.12.2024
66	Shiv Shakti Bhatta Co., Vill Bhana, Distt Kaithal	27.12.2024
67	Balaji Gram Udyog Mandal, Bhana, Kaithal	27.12.2024
68	Luxmi Gram Udyog Mandal, Bhana, Kaithal	28.12.2024

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69	Hanuman Bhatta Company Pundri, Rajound Road Vill. Bhana, Kaithal	27.12.2024
70	Bajrang Bhatta Co., Vill. Kotra, Distt Kaithal	28.12.2024
71	Rana Bhatta Co., Vill Rajound, Distt Kaithal.	18.01.2025
72	Bharat Bhatta Co., Village Kithana, Kaithal	Dismantled
73	Jagdamba Bhatta Co. Vill. Kotra, Kaithal	28.12.2024
74	Shri Balaji Bricks Kiln, Vill. Rohera, kaithal	28.12.2024
75	Shree Lakshmi Bhatta Co, Rajound, Kaithal	28.12.2024
76	Jai Jagdamba Bhatta Co., Vill Sherda, Distt Kaithal	28.12.2024
77	Jai Bajrangbali Bhatta Co., Rajound, Kaithal	28.12.2024
78	Jai Durga Bhatta Co., (Old name Krishan Murari) Village Kithana, Kaithal	Closed by Board
79	Om Shanti Bricks Company Village Kithana	28.12.2024
80	Shree Ram Bhatta Kithana	28.12.2024
81	Gopal Bhatta Co. VPO Pabnawa, Distt. Kaithal	26.12.2024
82	Haryana Bhatta Co., Chandlana, Distt Kaithal	26.12.2024
83	Aggarwal Bricks Company, Vill. Sakra, Kaithal	26.12.2024
84	Amar Gram Udyog Mandal. Vill. Chandlana, Kaithal	26.12.2024
85	Nirmal Bhatta Co., VPO Ahun, Pundri, Kaithal	Dismantled
86	Hindustan Bhatta Company., Vill Chandlana, Distt Kaithal	26.12.2024
87	Swami Bhatta Co., Village Kaul, Kaithal	26.12.2024
88	Ganesh Bhatta Co., Vill Pabnawa, Distt Kaithal	26.12.2024
89	M/S Hanuman Bhatta Co., Vill Khrak pandav , Distt Kaithal	Dismantled
90	Jai shree Ram Bhatta CO, Pharal, Kaithal	26.12.2024
91	Jai Jagdamba Bhatta Co., Vill Pharal, Distt Kaithal	Dismantled
92	Guru BrahamanandGram Udyog Mandal, Kaul, Kaithal	Closed on its own
93	Maa Durga Bhatta Co, Pharal	26.12.2024
94	Shankar Building Service, Village Gulha, Kaithal	27.12.2024
95	Pawan Kumar BKO, Vill. Bhuna, Kaithal	27.12.2024
96	Surinder Kumar BKO, Mahmood Pur, Kaithal	27.12.2024
97	Ram Sarup Mittal BKO, Vill. Sadarheri, Kaithal	27.12.2024
98	Ram Swarup BKO, Vill. Sadarheri, Kaithal	27.12.2024
99	Joginder Singh BKO, Village Azimgarh, Kaithal	27.12.2024
100	Jain Bricks Traders, Vill. Balbehra, Kaithal	27.12.2024
101	Jai Durga Bhatta Company, Kamheri	27.12.2024
102	Jai Shiv Shankar Bhole BKO, Bhagal, Checka, Kaithal	27.12.2024

The joint committee comprising of Dr. Narender Sharma, Scientist 'F', CPCB Regional Directorate, Chandigarh and Dr. Satish Kumar, Scientist 'B', Regional Office, HSPCB, Kaithal with the assistance of other officials of CPCB Regional Directorate, Chandigarh and HSPCB Regional Office, Kaithal inspected 83 brick kilns during the period from 24/12/2024 to 18/01/2025. Inspection reports of 83 nos. of brick kiln inspected by joint committee are enclosed herewith as Annexure-2.

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3.0. Findings of the Joint Committee:

The findings of the inspections carried out by the Joint Committee, are as follows:

1. During inspection, Out of 83 brick kilns, *active firing was observed in 68 Nos. brick kilns. 15 kilns were not having active fire but were found to be compliant with physical parameters as per MoEF&CC notification dated 22.02.2022 i.e. all of them were having Zig-Zag technology, having effective fugitive dust emission control measures, paved roads etc.*
2. 04 nos. brick kilns namely i) M/s Sihag Bhatta Co., Village Sajuma, Dist. Kaithal, ii) M/s Saraswati Gram Udyog Mandal, Village Kailram, Dist. Kaithal, iii) M/s Swami Bhatta Co., Village Kaul, Dist. Kaithal and iv) M/s Surya Bhatta Co., Village Batta, Dist. Kaithal were found using illegal fuel during inspection. Closure Action has been taken against these 04 brick kilns by Haryana State Pollution Control Board. *Copies of the Closure orders are attached as Annexure-3.*
3. The 64 Nos. operational brick kilns which were observed with active firing using permitted fuel were *also found to be in compliance with the MoEF&CC notification dated 22.02.2022. All of them were found to be operating with Zig-Zag technology, having effective fugitive dust emission control measures, paved roads, and utilizing ash in brick making within their premises.*
4. The 15 Nos. brick kilns which were not in operation during inspection and were revisited by HSPCB Member again on 6th, 7th and 10th March 2025 and were found non-operational, as confirmed by Regional Officer, HSPCB, Kaithal.
5. The details of facilities provided by the brick kilns with regard to portholes are summarized in **Annexure-4**. CPCB's "Guidelines on Methodologies for Source Emission Monitoring", 2012. mention that *"Sometimes it may so happen for existing chimneys that sufficient physical chimney height is not available for desired sampling locations. In such cases additional traverse points shall be taken as explained at section 1.3 of the Guidelines."* Further with reference to the number of portholes, it is mentioned in the CPCB's Guidelines that *"The pitot tubes commercially available in the country generally do not exceed 2 meter in length. Any points on the horizontal cross- section of a stack (chimney) along any diameter can be measured for flow by the pitot tube, if the point is approachable. Inserted pitot tube through the sampling port (hole) for stacks with diameter less than 2m. Minimum two (mutually orthogonal) sampling ports are required in a circular chimney, so that full stack cross-sectional area can be covered for measurements. For stacks having diameter between 2 and 4 meters, two mutually orthogonal sampling ports are to be increased to four by providing additional sampling ports at diametrically opposite position, to the first two sampling ports"*

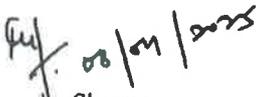
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6. The permissible limits of particulate matter as per MoEF&CC Notification dated 22/02/2022 is 250 mg/Nm³. *HSPCB, as the nodal agency in the matter, is submitting a separate report on brick kilns regarding compliance with the prescribed norms of particulate matter in stack emissions, after conducting sampling and monitoring.*

It is humbly submitted that the above report of the Joint Committee may be considered and taken on record by the Hon'ble National Green Tribunal.


Dr. Satish Kumar
Scientist 'B'
Regional Office, HSPCB, Kaithal


Dr. Narender Sharma
Scientist 'F'
CPCB, Regional Directorate, Chandigarh

Date: April 08, 2025

Item No. 13

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 513/2023

Sandeep

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 26.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Rahul Khurana, Adv. for HSPCB

Respondent: Mr. Prasenjeet Mohapatra & Mr. Rajasmit Mondal, Advs. for MoEF&CC
(Through VC)
Mr. Srinivas Vishven, Adv. for CPCB (Through VC)
Mr. Shyam Singh Chauhan, Mr. Ishwar Singh Rathore, Ms. Anchal
Bansal & Mr. Rishabh Panchal, Advs. for R - 5, 8, 9, 11, 12, 14 to 19, 21,
22, 26, 27, 32, 34, 35, 37, 39, 44, 48 to 53, 55, 57, 58, 65, 66, 68 to 71,
81, 82, 84, 86, 88, 90, 94 to 98, 100 & 102

ORDER

1. In this original application, grievance of the applicant was that respondent nos. 5 to 102 brick kilns were operating in District Kaithal, Haryana adjacent to NCR region and were not complying with the environmental norms.

2. Tribunal having regard to the allegation, by order dated 23.08.2023 had constituted a Joint Committee with a direction to the Committee to ascertain the truthfulness of the allegations and to file the report including details of the number of brick kilns operating in the area concerned and their compliance with Consent To Operate (CTO) including their operation as per Graded Response Action Plan (GRAP).

3. Joint Committee had earlier submitted the status report dated 31.10.2023 disclosing the random visit of 20 brick kilns by Committee between 06.10.2023 to 11.10.2023 when brick kilns were not operating.

4. Hence, Tribunal by order dated 01.11.2023 had granted further eight weeks' time to the Committee to file a fresh report on compliance of emissions and other conditions as stipulated in the consent order.

5. Joint committee, thereafter, had submitted the report dated 03.01.2024 disclosing that it had undertaken the visit of 97 brick kilns between 06.10.2023 to 29.12.2023. The exercise of inspecting all the brick kilns was not completed. Hence, further time was granted to the Committee.

6. In the order dated 08.01.2024, the tribunal had also taken note of the conditions stipulated in the Notification dated 22.02.2022 issued by MoEF&CC and had directed the Joint Committee to disclose the status of compliance of those conditions by concerned brick kilns.

7. The joint committee has filed the final report on 27.03.2024 reflecting the compliance status of respondent nos. 5 to 102 brick kilns as under:

“

<i>Respondent No.</i>	<i>Name & Address of BKO</i>	<i>Date of sampling</i>	<i>Analysis report Number</i>	<i>Analysis report date</i>	<i>Results as SPM (mg/m³)</i>	<i>Prescribed limits of SPM (mg/m³)</i>	<i>Latest status</i>
5	Aggarwal B.K.O, Balwanti, Kaithal	22.02.2024	HTH/EP/ 2402220 32	28.02.2024	73.4	250	Complying
6	Gupta Bhatta Company, Village Sirta Dera, Siwan, Kaithal	NA	NA	NA	NA	NA	Dismantled

7	Jai Jawala Bricks Kiln, Dewal, Kaithal	NA	NA	NA	NA	NA	Dismantled
8	Super Bricks Industries, Vill. Keorak, Kaithal	22.02.2024	HTH/EP/2402220 29	28.02.2024	117.98	250	Complying
9	Krishna Brick Kiln, Sirta Road, Manas, Distt Kaithal.	19.12.2023	1018	27.12.2023	23.1	250	Complying
10	Shiv Bhatta Vill. Sajuma Distt. Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
11	Ganesh Bricks Co., Vill Keorak, Distt Kaithal	22.02.2024	HTH/EP/2402220 31	28.02.2024	125.36	250	Complying
12	Taj Bricks Company, Vill. Keorak, Kaithal	23.02.2024	HTH/EP/2402230 24	29.02.2024	117.4	250	Complying
13	Shiv Shankar Bhatta Co., Vill Harsola, Distt Kaithal.	28.02.2024	HTH/EP/2402290 36	07.03.2024	111.32	250	Complying
14	Sangam Gram Udyog Mandal, Village Titram, kaithal	28.02.2024	HTH/EP/2402290 31	07.03.2024	99.39	250	Complying
15	Ganpati Bhatta Company, Vill. Deora, Kaithal	22.02.2024	HTH/EP/2402220 30	28.02.2024	114.78	250	Complying
16	Bharat Bricks Industries, Keorak, Kaithal	29.02.2024	HTH/EP/2403010 66	07.03.2024	140.82	250	Complying
17	Jai Hanuman Bhattha Co., Village Manas, Kaithal	19.12.2023	1019	27.12.2023	28.9	250	Complying
18	Jai Baba Raj Puri Bhatta Co., Village Padla, kaithal	01.03.2024	HTH/EP/2403021 26	09.03.2024	119.05	250	Complying
19	Nihal Giri Jee Bhatta	19.12.2023	1020	27.12.2023	126.6	250	Complying

	<i>Company, Guhna, Kaithal</i>						
20	<i>Jai Mahavir Brick Kiln Gadhi Padla</i>	01.03.2024	HTH/EP/ 2403021 24	09.03.2024	131.19	250	<i>Complying</i>
21	<i>Parwati Bhatta Company, Vill. Baba Ladana, Kaithal</i>	01.03.2024	HTH/EP/ 2403021 27	09.03.2024	97.12	250	<i>Complying</i>
22	<i>Shiv Shanker Bhatta Company, Vill. Sirta, Kaithal</i>	14.12.2023	1016	20.12.2023	35.3	250	<i>Complying</i>
23	<i>Bajrang Bhatta Co Deora Deora</i>	02.03.2024	HTH/EP/ 2403040 41	09.03.2024	116.73	250	<i>Complying</i>
24	<i>Saraswati Bricks co.. Vill Sajuma , Kaithal</i>	NA	NA	NA	NA	NA	<i>Dismantled</i>
25	<i>Ridhi Sidhi Bhatta CO., Village Deora, Kaithal</i>	NA	NA	NA	NA	NA	<i>Closed by its own</i>
26	<i>Baba Rajpuri Bhatta Co., VPO Manas, Distt Kaithal</i>	19.12.2023	1021	27.12.2023	26.8	250	<i>Complying</i>
27	<i>Maa Bhagwati Bhatta Company, Mago Majri, Kaithal</i>	01.03.2024	HTH/EP/ 2403021 23	09.03.2024	108.41	250	<i>Complying</i>
28	<i>Vishkarma Bhatta Company, Village Harsola, Kaithal</i>	28.2.2024	HTH/EP/ 2402290 32	07.03.2024	129.57	250	<i>Complying</i>
29	<i>Jai Durga Bhatta Company, Harsola, kaithal</i>	28.02.2024	HTH/EP/ 2402290 37	07.03.2024	107.36	250	<i>Complying</i>
30	<i>Maha Shakti Bhatta Co., Vill</i>	02.03.2024	HTH/EP/ 2403040	09.03.2024	118.4	250	<i>Complying</i>

	<i>Dohar, Distt Kaithal.</i>		43				
31	<i>Om Bricks Company, Village Harsola, Kaithal</i>	28.02.2024	<i>HTH/EP/ 2402290 33</i>	07.03.2024	103.36	250	<i>Complying</i>
32	<i>Shri Shyam Bricks Co, Kathwar, Kaithal</i>	24.02.2024	<i>HTH/EP/ 2402240 22</i>	29.02.2024	129.06	250	<i>Complying</i>
33	<i>Sihag Bhatta Co., Village sajuma, Kaithal</i>	01.03.2024	<i>HTH/EP/ 2403021 25</i>	09.03.2024	108.44	250	<i>Complying</i>
34	<i>Raghubir Bricks Co., Vill. Chousala, Kaithal</i>	27.02.2024	<i>HTH/EP/ 2402280 37</i>	06.03.2024	119.01	250	<i>complying</i>
35	<i>Saharan Bhatta Co., Matour, Kaithal</i>	27.02.2024	<i>HTH/EP/ 2402280 38</i>	06.03.2024	102.99	250	<i>Complying</i>
36	<i>Shri Ram Bricks Company, Vill. Badsikri Kalan, Kaithal</i>	26.02.2024	<i>HTH/EP/ 2402270 40</i>	05.03.2024	122.38	250	<i>Complying</i>
37	<i>Saraswati Gram Udyog mandal, Village Kailram, Kaithal</i>	26.02.2024	<i>HTH/EP/ 2402270 45</i>	05.03.2024	120.84	250	<i>Complying</i>
38	<i>Surya Bhatta Co. Vill. Batta, Kaithal</i>	27.02.2024	<i>HTH/EP/ 2402280 35</i>	06.03.2024	132.77	250	<i>Complying</i>
39	<i>Jai Jawla Bhatta, Vill. Balu, Kaithal</i>	26.02.2024	<i>HTH/EP/ 2402270 43</i>	05.03.2024	108.06	250	<i>Complying</i>
40	<i>Jai Siya Ram Bhatta Co., Village Batta, Kaithal</i>	27.02.2024	<i>HTH/EP/ 2402280 36</i>	06.03.2024	130.69	250	<i>Complying</i>
41	<i>Balaji Bhatta Company, Vill. Chousala, Kaithal</i>	26.02.2024	<i>HTH/EP/ 2402270 41</i>	05.03.2024	148.38	250	<i>Complying</i>

42	Shri Salasarji Bhatta Co.,batta,kailram,kalayat,kaithal.	27.02.2024	HTH/EP/240228033	06.03.2024	116.34	250	Complying
43	Baba Rajpuri Bhatta Co., Vill Batta, Distt Kaithal	27.02.2024	HTH/EP/240228034	06.03.2024	101.75	250	Complying
44	Saraswati Bricks Co., Wazir nagar, Kaithal.	26.02.2024	HTH/EP/240227042	05.03.2024	97.92	250	Complying
45	Pannu Bricks, Village Ballu, Kaithal	26.02.2024	HTH/EP/240227044	05.03.2024	99.05	250	Complying
46	Mittal Trading Company, Village Samadha Urlana, Cheeka, Kaithal	NA	NA	NA	NA	NA	Dismantled
47	Kanwar Bhatta, Vill Kheri Gulam Ali, Teh Siwan, Distt Kaithal.	NA	NA	NA	NA	NA	closed on its own
48	Rama Bricks Industries Village Dohar District Kaithal	02.03.2024	HTH/EP/240304040	09.03.2024	139.4	250	Complying
49	Saraswati Bhatta Company, Village Malikpur, Kaithal	02.03.2024	HTH/EP/240304042	09.03.2024	111.81	250	Complying
50	Jai Durga Bricks Company, vill. Dulyani, Kaithal	NA	NA	NA	NA	NA	Closed by its own
51	Ganesh Bhatta Company, Village Buchi, Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
52	Shakti Bricks Co., Village	NA	NA	NA	NA	NA	Complying & non-

	<i>Pundri, Kaithal</i>						<i>operational</i>
53	<i>AJIT GRAM UDYOG MANDAL VPO HABRI KAITHAL</i>	25.02.2024	HTH/EP/ 2402260 06	29.02.2024	107.14	250	<i>Complying</i>
54	<i>Jai Bharat Gram Udyog Mandal, Pundri, Kaithal</i>	NA	NA	NA	NA	NA	<i>Complying & non- operational</i>
55	<i>Shiva Bricks Ahmadpur, Tehsil Pundri, Kaithal</i>	25.02.2024	HTH/EP/ 2402260 08	29.02.2024	187.25	250	<i>Complying</i>
56	<i>Shankar Bhatta Co., Vill Pilni, Distt Kaithal.</i>	25.02.2024	HTH/EP/ 2402260 09	29.02.2024	151.23	250	<i>Complying</i>
57	<i>Shiv Shakti Bricks Company, VPO Habri, Kaithal</i>	25.02.2024	HTH/EP/ 2402260 07	29.02.2024	139.76	250	<i>Complying</i>
58	<i>Maruti Bhatta Company, Village Pilni, Kaithal</i>	23.02.2024	HTH/EP/ 2402230 30	28.02.2024	139.51	250	<i>Complying</i>
59	<i>Sai Bhatta Co.,Vill. Siral, Kaithal</i>	NA	NA	NA	NA	NA	<i>Complying & non- operational</i>
61	<i>Jagatguru Bramanand Bricks Co., Habri, Kaithal</i>	NA	NA	NA	NA	NA	<i>closed by Board</i>
62	<i>Sacha Satguru Bhatta Co., Vill. Guliyana, Kaithal</i>	NA	NA	NA	NA	NA	<i>closed by Board</i>
63	<i>Vijay Bhatta Company, Kotra, Kaithal</i>	NA	NA	NA	NA	NA	<i>closed on its own</i>
64	<i>Shree Balaji Bhatta Company, Vill. Bhana, Kaithal</i>	NA	NA	NA	NA	NA	<i>dismantled</i>
65	<i>Shiv Shankar Gram Udyog Mandal.,Dhan</i>	24.02.2024	HTH/EP/ 2402240	29.02.2024	162.78	250	<i>Complying</i>

	<i>d Raod Kheri Raiwali, Distt Kaithal.</i>		21				
66	<i>Shiv Shakti Bhatta Co., Vill Bhana, Distt Kaithal</i>	23.02.2024	HTH/EP/240223028	28.02.2024	122.64	250	<i>Complying</i>
67	<i>Balaji Gram Udyog Mandal, Bhana, Kaithal</i>	23.02.2024	HTH/EP/240223027	28.02.2024	72.55	250	<i>Complying</i>
68	<i>Luxmi Gram Udyog Mandal, Bhana, Kaithal</i>	23.02.2024	HTH/EP/240223026	28.02.2024	190.73	250	<i>Complying</i>
69	<i>Hanuman Bhatta Company Pundri, Rajound Road Vill. Bhana, Kaithal</i>	23.02.2024	HTH/EP/240223025	28.02.2024	143.65	250	<i>Complying</i>
70	<i>Bajrang Bhatta Co., Vill. Kotra, Distt Kaithal</i>	27.02.2024	HTH/EP/240228039	06.03.2024	105.23	250	<i>Complying</i>
71	<i>Rana Bhatta Co., Vill Rajound ,Distt Kaithal.</i>	28.02.2024	HTH/EP/240229035	07.03.2024	117.65	250	<i>Complying</i>
72	<i>Bharat Bhatta Co., Village Kithana, Kaithal</i>	NA	NA	NA	NA	NA	<i>closed on its own</i>
73	<i>Jagdamba Bhatta Co. Vill. Kotra, Kaithal</i>	28.02.2024	HTH/EP/240229034	07.03.2024	145.23	250	<i>Complying</i>
74	<i>Shri Balaji Bricks Kiln, Vill. Rohera, kaithal</i>	NA	NA	NA	NA	NA	<i>Dismantled</i>
75	<i>Shree Lakshmi Bhatta Co, Rajound, Kaithal</i>	NA	NA	NA	NA	NA	<i>Complying & non-operational</i>
76	<i>Jai Jagdamba Bhatta Co., Vill Sherda, Distt Kaithal</i>	23.02.2024	HTH/EP/240223029	28.02.2024	87.32	250	<i>Complying</i>

77	Jai Bajrangbali Bhatta Co., Rajound, Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
78	Jai Durga Bhatta Co., (Old name Krishan Murari) Village Kithana, Kaithal	NA	NA	NA	NA	NA	closed by Board
79	Om Shanti Bricks Company Village Kithana	01.03.2024	HTH/EP/2403021 22	09.03.2024	96.81	250	Complying
80	Shree Ram Bhatta Kithana	01.03.2024	HTH/EP/2403021 21	09.03.2024	101.63	250	Complying
81	Gopal Bhatta Co. VPO Pabnawa, Distt .Kaithal	24.02.2024	HTH/EP/2402240 26	29.02.2024	160.98	250	Complying
82	Haryana Bhatta Co., Chandlana, Distt Kaithal	24.02.2024	HTH/EP/2402240 20	29.02.2024	153.33	250	Complying
83	Aggarwal Bricks Company, Vill. Sakra, Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
84	Amar Gram Udyog Mandal. Vill. Chandlana, Kaithal	24.02.2024	HTH/EP/2402240 23	29.02.2024	174.4	250	Complying
85	Nirmal Bhatta Co., VPO Ahun, Pundri, Kaithal	NA	NA	NA	NA	NA	closed on its own
86	Hindustan Bhatta Company., Vill Chandlana, Distt Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
87	Swami Bhatta Co., Village Kaul, Kaithal	NA	NA	NA	NA	NA	closed on its own

88	Ganesh Bhatta Co., Vill Pabnawa, Distt Kaithal	24.02.2024	HTH/EP/240224024	29.02.2024	119.1	250	Complying
89	M/S Hanuman Bhatta Co., Vill Khrak pandav , Distt Kaithal	NA	NA	NA	NA	NA	Dismantled
90	Jai shree Ram Bhatta CO, Pharal, Kaithal	24.02.2024	HTH/EP/240224025	29.02.2024	158.51	250	Complying
91	Jai Jagdamba Bhatta Co., Vill Pharal, Distt Kaithal	NA	NA	NA	NA	NA	Dismantled
92	GURU BRAHAMANAN D GRAM UDYOG MANDAL, Kaul, Kaithal	NA	NA	NA	NA	NA	closed on its own
93	Maa Durga Bhatta Co, Pharal	NA	NA	NA	NA	NA	closed on its own
94	Shankar Building Service, Village Gulha, Kaithal	28.02.2024	HTH/EP/240229030	07.03.2024	121.29	250	Complying
95	Pawan Kumar BKO, Vill. Bhuna, Kaithal	29.02.2024	HTH/EP/240301065	07.03.2024	123.02	250	Complying
96	Surinder Kumar BKO, Mahmood Pur, Kaithal	29.02.2024	HTH/EP/240301062	07.03.2024	139.66	250	Complying
97	Ram Sarup Mittal BKO, Vill. Sadarheri, Kaithal	15.12.2023	1017	20.12.2023	225.2	250	Complying
98	Ram Swarup BKO, Vill. Sadarheri, Kaithal	29.02.2024	HTH/EP/240301064	07.03.2024	118.02	250	Complying
99	Joginder Singh BKO, Village Azimgarh,	29.02.2024	HTH/EP/2403010	07.03.2024	125.39	250	Complying

	<i>Kaithal</i>		63				
100	<i>Jain Bricks Traders, Vill. Balbehra, Kaithal</i>	29.02.2024	<i>HTH/EP/2403010 60</i>	07.03.2024	113.13	250	<i>Complying</i>
101	<i>Jai Durga Bhatta Company, Kamheri</i>	NA	NA	NA	NA	NA	<i>closed by Board</i>
102	<i>Jai Shiv Shankar Bhole BKO, Bhagal, Cheeka, Kaithal</i>	29.02.2024	<i>HTH/EP/2403010 61</i>	07.03.2024	109.21	250	<i>Complying</i>

”

8. The conclusions of the joint committee is as follows:

- *“Compliance status of brick kilns have been verified by HSPCB after submission of compliance status by the non-complying brick kilns at the time of sampling.*
- *All 76 brick kilns are found complying as per the notification dated 22.02.2022 issued by MoEF&CC. All of them are operating on Zig-Zag technology, have adequate emission monitoring facility i.e. portholes and platforms, have adequate fugitive dust emission control measures, provided paved roads and practicing in-house utilisation of ash in brick making.”*

9. As per the aforesaid report, 76 brick kilns were found to be complying with the Notification dated 22.02.2022 issued by MoEF&CC and had adopted the Zig-Zag technology with adequate emission monitoring facility.

10. Learned Counsel appearing for HSPCB has submitted that brick kilns are presently closed because of the rainy season and they will again start operation in the month of November 2024. On fresh starting of work after the rainy season, brick kilns are required to comply with all the

environmental norms and they cannot be permitted to carry out the work without complying with the same.

11. Hence, the original application is disposed of, directing the Joint Committee formed by the Tribunal by order dated 23.08.2023 to carry out the inspection of these brick kilns in the month of December 2024 and to ascertain if the brick kilns are complying with all the norms and submit a fresh report before the Registrar General of the Tribunal in the last week of January 2025. If it is found necessary, matter will be listed for consideration before the Bench.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

September 26, 2024
Original Application No. 513/2023
JG..

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Aggarwal B.K.O Vill Babwanti, Kaithal
Longitude/Latitude	29.891157, 76.471462
Date of Inspection	25/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 Brick/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes ✓
Type of Fuel	Coal, Agro waste i.e Peanut shell
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During the visit the brick kiln found in operation

Balraj Singh
Signature with Date
The representative of the unit
25/12/24

(Signature)
25/12/2024
Signature with Date and
Name of the Inspecting Officer

Nandeep (F.A.)
25/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Super Bricks Industries vill. Khasak, Khatla
Longitude/Latitude	29.891151, 76.471462
Date of Inspection	25/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation.

Abheal

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Rb
25/12/2024
Amit Mishra

Nandeeb (F.A.)
25/12/2024

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Krishna Brick Kiln Manas, Manas, Kaithal
Longitude/Latitude	29.833512°, 76.336962°
Date of Inspection	23.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes upto 31.03.2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 Nds/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Adequate
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal & Biomass
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	

21/12/24
Signature with Date
The representative of the unit

Niketa
23/12/24
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shiv Bhatta vill. Sijuma Distt Kathal.
Longitude/Latitude	29.791432, 76.285794
Date of Inspection	23/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	Reported but Not adequate.
Status of Pothole as per guidelines	Not adequate.
Status of Platform as per guidelines	Not adequate.
Type of Fuel	Coal, Saw mill dust.
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	No Utilisation of Ash in brick making
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During Visit Brick kiln found in operation. -

23/12/24
23-12-24
Signature with Date
The representative of the unit

23/12/2024
Aakash Mishra
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S. Ganesh Bricks Company Vill. Kaurak, Kaithal
Longitude/Latitude	29.830218, 76.428535
Date of Inspection	28.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved
Covering of trucks	Covered
Remarks	Operational at structure of unit.

(Signature)

Signature with Date
The representative of the unit

(Signature)
Signature with Date and
Name of the Inspecting Officer:

Niketa
29/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Tar Bricks company Vill Kerosak, Kaithal
Longitude/Latitude	29.858914, 76.45755
Date of Inspection	25/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	21000 bricks/day 31/03/2028
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling in loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation.

Manu Chandel
25/12/2024
Signature with Date
The representative of the unit

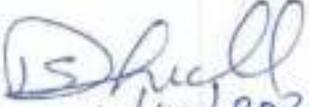
R. S. S.
25/12/2024
Signature with Date and
Name of the Inspecting Officer

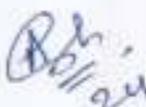
Nandeep (PA)
25/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shiv Shankar Bhatta Co. Vill Karsola, Distt, Karikal
Longitude/Latitude	29.743181, 76.45093
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2029
Brick Kiln having production capacity declared/ mentioned in consent	25000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Agro waste
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation


24/12/2024
Signature with Date
The representative of the unit


24/12/2024
Signature with Date and
Name of the Inspecting Officer
Nandeep (FA)
24/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Sangam Gram Udyog Mantal, Village Titram, Karthap
Longitude/Latitude	29.718676, 76.406495
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 brick/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw Mill dust
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During the visit the brick kiln found in operation

Signature with Date
The representative of the unit

24-12-24
Brother

Signature with Date and
Name of the Inspecting Officer

24/12/2024
Nandeeb (P.A.)
24/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Ganpati Bhatta Company Vill Dehra Kaithal Dehra.
Longitude/Latitude	29.865231°, 76.426968°
Date of Inspection	25.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2028
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal & Saw Mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• operational at the time of visit

Rajesh Kumar
Signature with Date
The representative of the unit

Nikita
Signature with Date and
Name of the Inspecting Officer
25/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Bharat Bricks Industries Keorake kaithal
Longitude/Latitude	29.890504, 76.486135
Date of Inspection	25/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	20,000 Bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	water sprinkling in loose soil.
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During the visit the brick kiln found in operation

Signature with Date
The representative of the unit

25/12/2024

Signature with Date and
Name of the Inspecting Officer

25/12/2024

Nandeep (F.A)
25/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Jai Hanuman Bhathe Company, Vill. Manas, Kaithal
Longitude/Latitude	29.822216°, 76.318965°
Date of Inspection	23-12-2024
Zig-Zag status	Yes
Brick Kiln having consent	upto 31.03.2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	

Signature with Date
The representative of the unit

Sandeep
23/12/24

Signature with Date and
Name of the Inspecting Officer

Nikhil
23/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Baba Raj Puri Bhutta Co. Village Padla Kathal.
Longitude/Latitude	29.982428 76.282488
Date of Inspection	23/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till ^{31/12} 2025
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust.
Fugitive dust emission control measures	Sprinkling on loose soil
In-house utilisation of ash in brick making	
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During visit Brick kiln was found in operation

Tareem Khan
Signature with Date
The representative of the unit
23-12-2024

Raj
23/12/2024
Signature with Date and
Name of the Inspecting Officer

Nandeep (F.A)
23/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Nikal Gisi Jee Bhatta Company, Gokna, Kothal
Longitude/Latitude	29.782986, 76.282489
Date of Inspection	23/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes Valid till 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	2500 Bricks / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of loose soil
In-house utilisation of ash in brick making	As informed they utilise ash in brick making
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During visit the brick kiln was found in operation

Signature with Date

The representative of the unit (Munsif)

23/12/24
Munsif

Signature with Date and
Name of the Inspecting Officer

23/12/2024
Aadit Mishra
Nandesh (A)
23/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Mahavir Brick Kiln Godhi Padla
Longitude/Latitude	29.806106, 76.316921
Date of Inspection	23/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal & Agro waste
Fugitive dust emission control measures	sprinkling of water soil
In-house utilisation of ash in brick making	No Ash utilisation in Brick making.
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During visit the Brick kiln found in operation

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Nanded (F-A)
23/12/2024

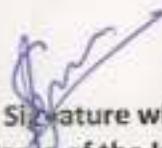
Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Parwati Bhatta Company, Village Baba Ledana, Kaithal
Longitude/Latitude	29.828616°, 76.300405°
Date of Inspection	23.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes 01.04.2023 to 31.03-27
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	

Nitesh mumbhi

Signature with Date
The representative of the unit

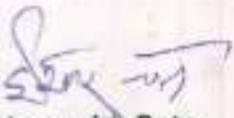

Signature with Date and
Name of the Inspecting Officer

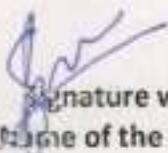
Nitesh
23/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shiv Shanker Bhatta Company, Vill Sista, Kaithal
Longitude/Latitude	29.84776°; 76.329152°
Date of Inspection	23.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	1800 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water ✓
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered.
Remarks	

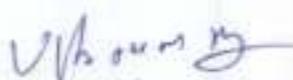

Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer
Nikita
23/12/24.

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Bajrang Bhatta Company, Vill Deohra, Kaithel
Longitude/Latitude	29.889607°, 76.443977°
Date of Inspection	25.12.2024
Zig-Zag status	————— Yes
Brick Kiln having consent	Yes, upto 31.03.2029
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	—————
Fugitive dust emission control measures	—————
In-house utilisation of ash in brick making	—————
Paving of roads	Paved
Covering of trucks	—————
Remarks	• Non operational at the time of visit


Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer

Nikita
25/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Ridhi Sidhi Bhatta Company, Vill Deora, Karthol
Longitude/Latitude	29.891735°, 76.443809°
Date of Inspection	25.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes.
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and Saw Mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• operational at the time of visit.



Signature with Date
The representative of the unit



Signature with Date and
Name of the Inspecting Officer

Nikta
35/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Baba Rajpuri Bhatta Company, VPO Manas, Kaithal
Longitude/Latitude	29.821511°, 76.31884°
Date of Inspection	23/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Upto 31.03.2028
Brick Kiln having production capacity declared/ mentioned in consent	17000 Nos/ Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered.
Remarks	

Signature with Date
The representative of the unit

9541112000

Signature with Date and
Name of the Inspecting Officer

Nikhil
23/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Maa Shagnati Bhatta Company, No. 30, Majri Khatol
Longitude/Latitude	29.800282, 76.343854
Date of Inspection	23/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes Valid till 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Effugitive dust emission control measures	Sprinkling on loose soil
In-house utilisation of ash in brick making	As informed Ash is not utilise in brick making.
Paving of roads	Yes
Covering of trucks	
Remarks	- During visit brick kiln was found not in operational.

T. W. D.
23/12/24
Signature with Date
The representative of the unit

RA
23/12/2024
(Aakosh Mishra)
Signature with Date and
Name of the Inspecting Officer
Nandeep (F.A)
23/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Vishkarma Bhatta, Company Village Harsola, Karthel
Longitude/Latitude	21.728413, 76.443331
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	18000 brick/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal,
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During visit the brick kiln found in operation.

Sohan Lal . 24/12/2024
Signature with Date
The representative of the unit

24/12/2024
Aakash Mishra
Signature with Date and
Name of the Inspecting Officer
Nandeep (F.A.)
24/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai' Orga Shaha Company, Haryana Kaithal
Longitude/Latitude	29.730865, 76.443113
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	35000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Agro waste
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation

Signature with Date
The representative of the unit

24-12-2024
(Partner)

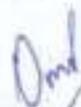
Signature with Date and
Name of the Inspecting Officer

24/12/2024
Nandeep (F.A.)
24/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Maha Shakti Blatta Company, Vill. Dohar, Kaithal
Longitude/Latitude	29.870433°, 76.442888°
Date of Inspection	25.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	15000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Saw Mill dust
Fugitive dust emission control measures	Sprinkling of water.
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• operational at the time of visit


Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer
Nikita
25/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S OM bricks Company Village Harsola, Kaithal
Longitude/Latitude	29.730835, 76.443113
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	30,000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust & Agro waste
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation.

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

24-12-24.
24/12/2024
Aakash Mishra
Nandesh (FA)
24/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Shri Shyam bricks Co. Kathwar, Kathwar
Longitude/Latitude	29.813397, 76.515549
Date of Inspection	25/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/3/26
Brick Kiln having production capacity declared/ mentioned in consent	30,000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust-
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation

Sunil Kumar
25/12/24
(Owner)
Signature with Date
The representative of the unit


25/12/2024
Signature with Date and
Name of the Inspecting Officer

Sandeep (CF-A)
25/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shingh Bhatta Co, Village Sajuna, Kaithal
Longitude/Latitude	29.741901, 76.221852
Date of Inspection	23/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw Mill dust & fine crushed plastic & paper
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During visit brick kiln found in operation - During visit it was also observed that brick kiln was also using some kind of fine crushed plastic & paper for their fuel purpose besides coal.

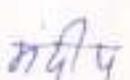
Signature with Date
The representative of the unit

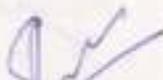
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Raghbir Bricks Company Chausala, Vill. chausala
Longitude/Latitude	29.664711°, 76.302544°
Date of Inspection	24.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and Biomass
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	operational at the time of visit


Signature with Date
The representative of the unit

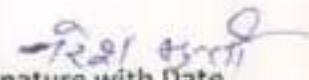

Signature with Date and
Name of the Inspecting Officer

Nikita
24/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Saharan Bhetta Company, Matour, Kaithel
Longitude/Latitude	29.635094°, 76.289458°
Date of Inspection	24.12.2024
Zig-Zag status	Yes
Brick Kiln. having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Inadequate (ladder not stable)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	operational at the time of visit.

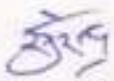

Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer
Niketa
24/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shri Ram Bricks Company, Bad Sikri Kalan, Kalayat, Kaithal
Longitude/Latitude	29.641919°, 76.304094°
Date of Inspection	24.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	17000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal & saw mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	operational at the time of visit


Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer
Nikhil
24/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Saraswati Gram Udyog Mandal, Village Kar'am Kartal
Longitude/Latitude	29.72 42 49, 76.377302
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, wood & Press Mud + used motor oil.
Fugitive dust emission control measures	water sprinkling on toxic soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During visit the brick kiln was found in operation - during visit it was reported that the brick kiln was found using used motor oil mix with press mud as a fuel.

232-9 24-12-24
(Munsi)
Signature with Date
The representative of the unit

Roh.
24/12/2024
Ajayash Nishita
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Surja Bhatta Co. Vill Bhatta Kaital
Longitude/Latitude	29.712004, 76.340182
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	21000 brick / day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust, Rubber powder
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Not observed
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During visit the brick kiln was found in operational. - The brick kiln is being found using Rubber powder as their fuel purpose

Vaidyan
SARMA

Signature with Date
The representative of the unit

Abh
24/12/24
Atash mkt no
SC 'B', dcb

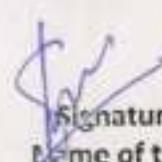
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Jwala Bhatta Company, Balu, Kaithal
Longitude/Latitude	29 60 2993", 76 31 6143"
Date of Inspection	24.12.2024.
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal & saw mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• operational at the time of visit


Signature with Date
The representative of the unit

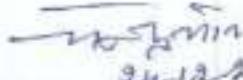

Signature with Date and
Name of the Inspecting Officer

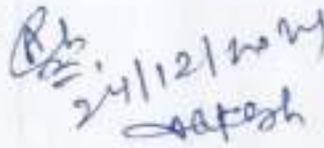
Nikhil
24/12/24.

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Sita Ram Bhatta, Co, Village Batta Kaithey
Longitude/Latitude	29.695522, 76.298777
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2023
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw Mill dust
Fugitive dust emission control measures	Water sprinkling on work soil.
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation


24-12-24
Signature with Date
The representative of the unit


24/12/2024
Signature with Date and
Name of the Inspecting Officer: Sandeep Mishra.
Nandeep (F.A.)
24/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Balaji Bhatta Company, Chausala, Kaithal
Longitude/Latitude	29.67042, 76.337162
Date of Inspection	24.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2026
Brick Kiln having production capacity declared/ mentioned in consent	25000 Noo/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal & Biomass
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	operational at the time of visit.

[Signature]

Signature with Date
The representative of the unit

[Signature]

Signature with Date and
Name of the Inspecting Officer

Nikita
24/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Smti Salasob Ji Bhatta Co. Batta Kaitom Kalayat Kaitol.
Longitude/Latitude	29.720784, 76.368638
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes Valid till 31/03/2029
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln was found in operation

शममिवास्
24/12/24
Signature with Date
The representative of the unit
(Mun 31)

24/12/2024
Signature with Date and
Name of the Inspecting Officer
Nandesh (F.A)
24/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Baba Rajpuri Bhatta Co. Vill Batta Distt. Kauthal.
Longitude/Latitude	29.716481, 76.353587
Date of Inspection	24/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	N/A
Paving of roads	Yes
Covering of trucks	N/A
Remarks	- During the visit the brick kiln was found in non-operation.

Haridass

Signature with Date
The representative of the unit

24/12/2024
Sandeep & Anr.

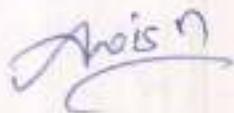
Signature with Date and
Name of the Inspecting Officer

Sandeep (E-A)
24/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Saraswati Bricks Company, Vazir Nagar, Kaitthal
Longitude/Latitude	29.672206; 76.337075°
Date of Inspection	24.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2029
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	operational at the time of visit.



Signature with Date
The representative of the unit



Signature with Date and
Name of the Inspecting Officer

Nikita
24/12/2024

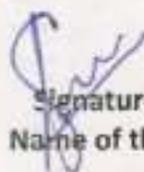
Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Pannu Bricks, Vill Ballu, Kaitheh
Longitude/Latitude	29.636124°, 76.350383°
Date of Inspection	24.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	-
Fugitive dust emission control measures	-
In-house utilisation of ash in brick making	-
Paving of roads	Paved
Covering of trucks	-
Remarks	• Non-operational at the time of visit

No representative
was present.

Signature with Date
The representative of the unit



Signature with Date and
Name of the Inspecting Officer

Nikhil
24/12/24

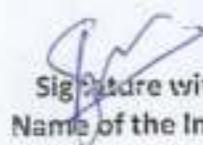
Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Rama Bricks Industries, Vill Dohar, Kaithal
Longitude/Latitude	29.870433°, 76.442888°
Date of Inspection	25.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes upto 31.03.2026
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and Saw Mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• operational at the time of visit.



Signature with Date
The representative of the unit



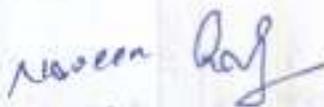
Signature with Date and
Name of the Inspecting Officer

Nikita
25/12/24.

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Saraswati Bhatta Company, Vill Melikpur, kaithal
Longitude/Latitude	29.890594; 76.399358°
Date of Inspection	25.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's / Day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and saw mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• operational at the time of visit.


Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer
Nikita
25/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Durga bricks Co. Vill, Durgam, Kairthal.
Longitude/Latitude	29.787879, 76.601863
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	25000 units/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	water sprinkling on breeze
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	← During the visit the brick kiln found in operation.

Rhythm
26/12/2024
owner

Signature with Date
The representative of the unit

26/12/2024
Naveed (P.A.)
26/12/2024

Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Gonesh Bhatta Company Village, Buchi, Keithal
Longitude/Latitude	29.761786, 76.641901
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	17000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust & Peanut shell
Fugitive dust emission control measures	water sprinkling on work soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation.

Vijay Kumar
26/12/24
Signature with Date
The representative of the unit

APJ
26/12/2024
Aakash Mishra
Signature with Date and
Name of the Inspecting Officer
Nandeep (FA)
26/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Shakti Brick Co. Pundri, Kathal
Longitude/Latitude	29.733967, 76.588258
Date of Inspection	26/12/24
Zig-Zag status	Yes
Brick Kiln having consent	Yes valid 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	25000, bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust & Agro waste
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation

Rhydham
26/12/2024
owner
Signature with Date
The representative of the unit

Rd
26/12/2024
Signature with Date and
Name of the Inspecting Officer

Nandeep (P.A.)
21/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Asit Gram Vdyay Mandel, Habri, Kerttal
Longitude/Latitude	29.674295, 76.60749
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2029
Brick Kiln having production capacity declared/ mentioned in consent	25000
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Agro waste of saw mill etc
Fugitive dust emission control measures	water sprinkling of loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- during the visit the brick kiln found in operation

Rhythm
26/12/2024

Signature with Date
The representative of the unit

R.D.
26/12/2024

Signature with Date and
Name of the Inspecting Officer:

Naveen (F.A.)
26/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Jai's Bhatat Gram Udyog Market, Bundhi kaithel
Longitude/Latitude	29.734081, 76.588358
Date of Inspection	26/12/2024
Zig-Zag status	brick kiln ^{found} not operational
Brick Kiln having consent	Yes, valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	18000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	NO
Status of Platform as per guidelines	No at site
Type of Fuel	No fuel present at time of visit
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	During the visit the brick kiln found not operation. as informed by the contractor person the brick kiln is non-operational since 2 years.

Signature with Date
The representative of the unit

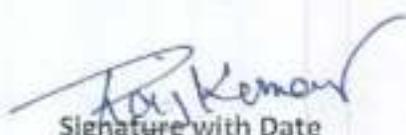
Signature with Date and
Name of the Inspecting Officer

Sandeep (FA)
26/12/2024

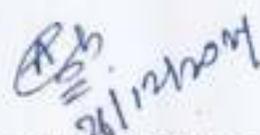
Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shiva brick Ahmadpur Tehsil Bundi, Kaithal
Longitude/Latitude	29.763026, 76.64928
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	30,000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	Water sprinkling on loose dust
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation


Signature with Date
The representative of the unit

26/12/24

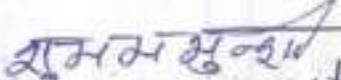

Signature with Date and
Name of the Inspecting Officer

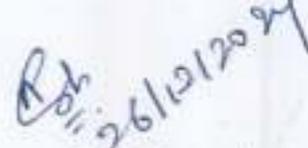
Naveed (F.A.)
26/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shankar Bhatta Co. Pilani, Jaipur
Longitude/Latitude	29.74384, 76.520153
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Briquettes, Agro waste
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During the visit the brick kiln found in operation


Signature with Date 26/12/2024
The representative of the unit (Munshi)


Signature with Date and
Name of the Inspecting Officer

Nandeep (P.A.)
26/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shiv Shakti Bricks Company V/O Habasi, Kaital
Longitude/Latitude	29.746285, 76.67415
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 Bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal & Agro waste
Fugitive dust emission control measures	water spraying on brick soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation

Chaimal 26-12-24

Signature with Date
The representative of the unit

26/12/2024

Signature with Date and
Name of the Inspecting Officer

Navdeep (E.A)
20/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Maruti Bhatta Co. , Pilni, Pundsi kaithel
Longitude/Latitude	29.745599, 76.520289
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	25000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operational

Painod
26/12/24
Signature with Date
The representative of the unit

AS
26/12/2024
Signature with Date and
Name of the Inspecting Officer

Nandeep (P.A.)
26/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Sai Bhatta Co. Vill Sigal, Kaithep
Longitude/Latitude	29.689202, 76.655971
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw Mill dust
Fugitive dust emission control measures	Water sprinkling on bare soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the Brick kiln found in operations

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

(Signature)
26/12/2024

Nandeep (F.A)
26/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jagatgata Bromanand Bricks Co. Hab & Kethel
Longitude/Latitude	29.675549, 76.60718
Date of Inspection	26/12/2024
Zig-Zag status	NO, Brick kiln found under construction.
Brick Kiln having consent	Yes valid till 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	No
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	During the visit the brick kiln is found under renovation or construction

Signature with Date (owner)
The representative of the unit

26/12/2024

Signature with Date and
Name of the Inspecting Officer

26/12/2024

Nandeep (F.A.)
26/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Sacha Satguru 4 Shakta Co. Vill Guliana Hathli
Longitude/Latitude	29.576274, 76.39219
Date of Inspection	28/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/3/2028
Brick Kiln having production capacity declared/ mentioned in consent	17000 brick/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw Mill dust
Fugitive dust emission control measures	water spraying on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- during the visit the brick kiln found in non-operational

[Signature]
28/12/24
Signature with Date
The representative of the unit

[Signature]
28/12/2024
Signature with Date and
Name of the Inspecting Officer

Naveesh (F.A.)
28/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Shiv Shanker Gram Udyog Mandal
Longitude/Latitude	29.861618°, 76.561806°
Date of Inspection	28.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31.03.2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved
Covering of trucks	Covered
Remarks	Operations during the time of visit

Bhinda Kumar

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Nikita
28/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Shiv Shakti Bhatta Company, Bhana, Kaithal
Longitude/Latitude	29.65 1004°, 76.508263°
Date of Inspection	27.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	Adequate
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Agreed
Covering of trucks	Covered
Remarks	Operational during the inspection time

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Nikita
27/12/24

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Balaji Gram Udyog Bhana, Kaithal
Longitude/Latitude	29.651829°, 76.512527°
Date of Inspection	27.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Upto 31.03.2028
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	Operational at the time of visit.

Balraj
2

Signature with Date
The representative of the unit

Nikhil
27/12/24

Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Laxmi Gram Udyog Mandel, Bhanra, Kaithal
Longitude/Latitude	29.650118°, 76.513222°
Date of Inspection	28-12-2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	operational at the time of visit.

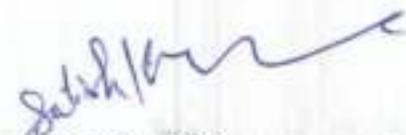
Sandeep Bansal
Signature with Date
The representative of the unit

Nikita
28/12/24
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Hanuman Bhatte Company Bhena, Kaithal
Longitude/Latitude	29.648955°, 76.512189°
Date of Inspection	27.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and Saw Mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	Operational at the time of visit.


Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer

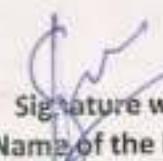
Nikita
27/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Bajrang Blatte Co. Katra, Vill Katra, Kaithal
Longitude/Latitude	29.618768°, 76.455083°
Date of Inspection	28.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	operational at the time of visit.

VIGAY KUMAR
Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer

Nikta
28/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Rana Bhatia Co. V.M. Rajound, Raithal
Longitude/Latitude	Lat. 27.567834' Long. 76.507261'
Date of Inspection	18.01.2025
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.07.2026
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	Adequate
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per Guidelines
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved
Covering of trucks	Covered
Remarks	

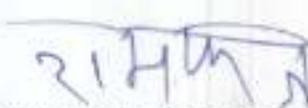
Rajinder
Signature with Date
The representative of the unit

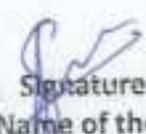
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Jagdamba Bhattha Company, Kotla, Kaithal
Longitude/Latitude	29.628768", 76.461163"
Date of Inspection	28.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2026
Brick Kiln having production capacity declared/ mentioned in consent	21000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	_____
Fugitive dust emission control measures	_____
In-house utilisation of ash in brick making	_____
Paving of roads	Yes
Covering of trucks	_____
Remarks	• Non-operational at the time of visit.


Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer
Nikita
28/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shri Balaji Bricks Kiln Vill. Pstera Kaittel.
Longitude/Latitude	29.558093, 76.588364
Date of Inspection	28/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	Water sprinkling on work soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation

Signature with Date
The representative of the unit

 28/12/2024

Signature with Date and
Name of the Inspecting Officer

 28/12/2024

Nandeep (E-A)
28/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Shree Lakshmi Shakti Co, Rajound, Kaithal
Longitude/Latitude	29.565011, 76.507397
Date of Inspection	28/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till
Brick Kiln having production capacity declared/ mentioned in consent	25000 brick/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	coal
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in non-operation.

Signature with Date
The representative of the unit
28/12/24

Signature with Date and
Name of the Inspecting Officer:
28/12/2024

Nandeep (F.A.)
28/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Jai Jagdamba Bhetta Company, Sherda, Kaithal
Longitude/Latitude	29.642682°, 76.506408°
Date of Inspection	28.12.2024
Zig-Zag status	Yes, upto
Brick Kiln having consent	Yes, upto 31.03.2025
Brick Kiln having production capacity declared/ mentioned in consent	25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and saw mill dust
Fugitive dust emission control measures	sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	operational at the time of visit .

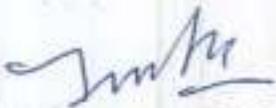
Sandeep
Signature with Date
The representative of the unit

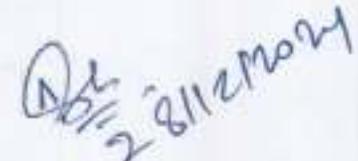
Nikita
Signature with Date and 28/12/24
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/3 Jai Barsingheli Ghata. Co. Rajound Patti
Longitude/Latitude	29.580854, 76.479986
Date of Inspection	28/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till
Brick Kiln having production capacity declared/ mentioned in consent	25000 bricks / day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal Saw mill dust
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During the visit the brick kiln found in operation


Signature with Date 28/12/24
The representative of the unit


Signature with Date and
Name of the Inspecting Officer

Nandeep (F.A.)
28/12/2024

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s OM Shanti Bricks Company Village kaithna kaithna
Longitude/Latitude	29.559585, 76.36003
Date of Inspection	28/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	18000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	water sprinkling in brick soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During the visit the brick kiln found in operation

[Signature]
Signature with Date
The representative of the unit

28.12.2024

[Signature]
28/12/2024
Signature with Date and
Name of the Inspecting Officer

[Signature]
Naachop (F.A.)
28/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shree PAM Bhatta Kaitthana Kaitthel
Longitude/Latitude	29.556757, 76.361425
Date of Inspection	28/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	18000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- during the visit the brick kiln found in operation

Signature with Date
The representative of the unit

28/12/24

Signature with Date and
Name of the Inspecting Officer

28/12/2024

Nandke (F.A)
28/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Gopal Bhatta Company, Pabnawa, Kaithal
Longitude/Latitude	29.899311°, 76.662744°
Date of Inspection	26.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31-03-2029
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and Saw mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• Operational at the time of visit.

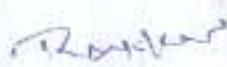

Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer
Nikita
26/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Haryana Bhatte Company, Chandlana, Kaithal
Longitude/Latitude	29.853234°, 76.628854°
Date of Inspection	26.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2029
Brick Kiln having production capacity declared/ mentioned in consent	25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal & paddy straw
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	Operational at the time of visit.


Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer
Nikita
26/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Aggarwal Bricks Company, Sakra, Kaithal
Longitude/Latitude	29.82128°, 76.708463°
Date of Inspection	26.12.2024
Zig-Zag status	_____
Brick Kiln having consent	Granted upto 31.03.2026
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	_____
Fugitive dust emission control measures	_____
In-house utilisation of ash in brick making	_____
Paving of roads	Paved
Covering of trucks	_____
Remarks	• Non-operational at the time of visit.

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Amar Gram Udyog Mandel, Vill ^{ll} Chandlana, Kaithal
Longitude/Latitude	29.86705°, 76.627644°
Date of Inspection	26.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid upto 31.03.2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 No's/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and Saw Mill Dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• Operational at the time of visit

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Hindustan Bhatta Company, Chandlana, Kaithal
Longitude/Latitude	29.85484°, 76.62516°
Date of Inspection	26.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2026
Brick Kiln having production capacity declared/ mentioned in consent	25000 No's /Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and Biomass
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	• Operational at the time of visit.

Jiyalal

Signature with Date
The representative of the unit

Nikita
26/12/24

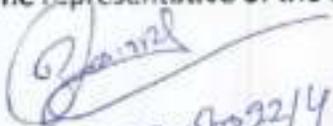
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

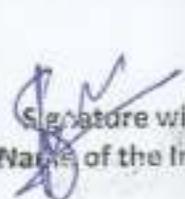
In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Swami Bhatta Company, Kaul, Kaithal
Longitude/Latitude	29.846241°, 76.678749°
Date of Inspection	26.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31.03.2027
Brick Kiln having production capacity declared/ mentioned in consent	Yes
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Inadequate
Type of Fuel	Unapproved fuel i.e Carbon powder
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	<ul style="list-style-type: none"> Operational at the time of visit Unit found using carbon powder as fuel.

Signature with Date
The representative of the unit


97798022/4

Signature with Date and
Name of the Inspecting Officer


Nikita
26/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Ganesh Bhatta Company, Pabnawa, Kaithal
Longitude/Latitude	29.90474°, 76.678592°
Date of Inspection	26.12.2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, upto 31.03.2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Adequate
Status of Platform as per guidelines	Adequate
Type of Fuel	Coal and saw mill dust
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	Yes
Paving of roads	Paved
Covering of trucks	Covered
Remarks	Operational at the time of visit.

Jitendar Kumar
Prop.
Signature with Date
The representative of the unit

Nikita
26/12/24
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Shree Ram Bhatta Co. Pheral, Kaithel
Longitude/Latitude	29.832356, 76.580068
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes valid till, 31/03/26
Brick Kiln having production capacity declared/ mentioned in consent	18000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal & Angro waste
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation

Signature with Date 26/12/24
The representative of the unit *mangti*

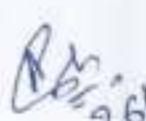
Signature with Date and Name of the Inspecting Officer
26/12/24
Naveed (F:A)
26/12/24

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Maa Durga Ghatte Co. Phasal, Kaithal
Longitude/Latitude	29.832356, 76.580068
Date of Inspection	26/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Valid till 31/03/28
Brick Kiln having production capacity declared/ mentioned in consent	25000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in non-operational - 

 26/12/24
Signature with Date
The representative of the unit

 26/12/2024
Signature with Date and
Name of the Inspecting Officer

Sandeep (F.A.)
26/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shanker Building Service Village Guhla Distt.
Longitude/Latitude	30.032482, 76.304708 Kathal
Date of Inspection	27/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till
Brick Kiln having production capacity declared/ mentioned in consent	25000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	water sprinkling on lane side
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation

Mulraj
27/12/2024
Signature with Date
The representative of the unit

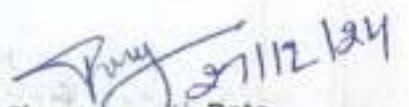
R.S.
27/12/2024
Signature with Date and
Name of the Inspecting Officer

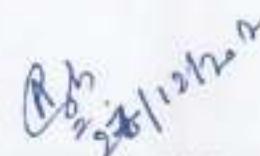
Nandeep (F.A.)
27/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Pawan Kumar BKD Vill. Bhung, Raithal
Longitude/Latitude	29.965751, 76.298384
Date of Inspection	27/12/24
Zig-Zag status	Yes
Brick Kiln having consent	In, valid till 31/03/28
Brick Kiln having production capacity declared/ mentioned in consent	25000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pathole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	In
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation


Signature with Date
The representative of the unit


Signature with Date and
Name of the Inspecting Officer

Nandeep (F.A)
27/12/2024

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Surinder Kumar BKO Mahmood P.O., Kaithal
Longitude/Latitude	30.137277, 76.234545
Date of Inspection	27/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	18000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- during the visit kiln found in operation.

Signature with Date
The representative of the unit

Signature with Date
27/12/24

Signature with Date and
Name of the Inspecting Officer

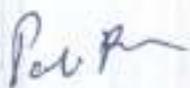
Signature with Date and
27/12/2024

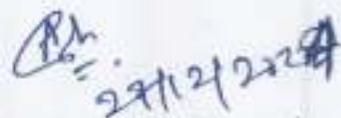
Signature with Date and
Name of the Inspecting Officer
27/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Ram Swarup Mittal BKO Village Sadarkehi, Matha
Longitude/Latitude	30.075959, 78.328338
Date of Inspection	27/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	2500 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, saw mill dust
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During visit the brick kiln found in operation.


Signature with Date 27-12-24
The representative of the unit


Signature with Date and
Name of the Inspecting Officer

Nandeep (FA)
27/12/2024

Joint inspection Performa for Brick Kiln

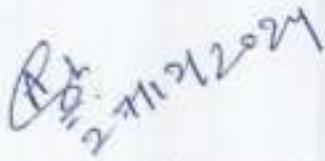
In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Ram Sarup BKO Sadakhya, chika, kaithe
Longitude/Latitude	30.078117, 76.325589
Date of Inspection	27/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes valid till 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	44000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw Mill dust.
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During the visit the brick kiln found in operation

27/12/24.



Signature with Date
The representative of the unit



Signature with Date and
Name of the Inspecting Officer

Nanddeep (F.A)
27/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Joginder Singh & Co. Company vill Aringath
Longitude/Latitude	30.139256, 76.229310
Date of Inspection	27/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till date.
Brick Kiln having production capacity declared/ mentioned in consent	80,000 bricks/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation


 Signature with Date
 The representative of the unit
 27 Dec 2024
 9872131648


 Signature with Date and
 Name of the Inspecting Officer
 27/12/2024
 Nandeeb CF-PA
 27/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jain Bricks, traders vill Bailbarya, kaithal
Longitude/Latitude	30.020111, 76.367840
Date of Inspection	27/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	22 000 bricks / day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	- During the visit the brick kiln found in operation

Pawan Singh (Karna Singh)

Signature with Date
The representative of the unit

27-12-24

Signature with Date and
Name of the Inspecting Officer

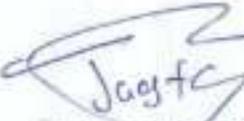
Dr. Akash Mishra
27/12/2024

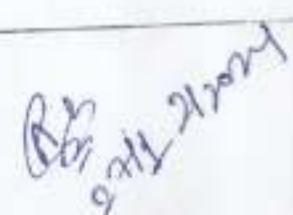
Aakash Mishra
Nandkumar (FA)
27/12/2024

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Jaishiv Shankar Bhule, BKO Bhojpur, Chakra kailaf
Longitude/Latitude	30.055934, 76.401385
Date of Inspection	27/12/2024
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid till 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	17000 bricks / day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal, Saw mill dust
Fugitive dust emission control measures	Water sprinkling on loose soil
In-house utilisation of ash in brick making	Yes
Paving of roads	Yes
Covering of trucks	Yes
Remarks	During the visit the brick kiln found in operation

 27/12/24
Signature with Date
The representative of the unit

 27/12/2024
Signature with Date and
Name of the Inspecting Officer

Nandrap (F.A.)
27/12/2024

**Haryana State Pollution Control Board**

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-Hqhspcb@hspcb.org.in

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, Sihag Bhatta Company, Village Sajuma Tehsil & District Kaithal has established and operating a brick kiln at Village Sajuma Tehsil & District Kaithal which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 23-Dec-2024 and reported the following violations made by the unit under Air (Prevention & Control of Pollution) Act, 1981:-

Unit is using illegal fuel i.e fine crushed Plastic & Paper during inspection on dated 23.12.2024.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Kaithal vide his letter HSPCB/KAI/2023/1670 dated 24/12/2024 The reply submitted by the unit vide letter dated 02-Jan-2025 was not find satisfactory as per detail given below:

Brick kiln's reply is not satisfactory as during inspection found using illegal fuel.

Whereas, Regional Officer, Kaithal vide his recommendation letter number HSPCB/KAI/2025/RO/INS/92024965CONCR001 dated 23-Jan-2025 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s Sihag Bhatta Company Village Sajuma Tehsil & District Kaithal by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 is an offence.

**Dated Panchkula, the
11-Feb-2025**

**Vineet Garg IAS
Chairman**

Endst. No.:HSPCB/KAI/2025/INS/92024965CONCO001-004

Dated:14-Feb-2025

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, KAITHAL
2. Executive Engineer, UHBVN Operation Division, KAITHAL. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Kaithal. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. Sihag Bhatta Company Village Sajuma Tehsil & District Kaithal

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GULIA

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NAVEEN GULIA
Date: 2025.02.14
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HARYANA STATE

**Naveen Gulia, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**

**Haryana State Pollution Control Board**

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-Hqhspcb@hspcb.org.in

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, Saraswati Gram Udyog Mandal, Village Kailram Kaithal has established and operating a brick kiln at Village Kailram Kaithal which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 24-Dec-2024 and reported the following violations made by the unit under Air (Prevention & Control of Pollution) Act, 1981:-

Brick kiln is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e. 1. Unit is using illegal fuel i.e wood & press mud with used motor oil during operation.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Kaithal vide his letter HSPCB/KAI/2024/1683 dated 26/12/2024 The reply submitted by the unit vide letter dated 03-Jan-2025 was not find satisfactory as per detail given below:

Brick kiln's reply is not satisfactory as during inspection found using illegal fuel.

Whereas, Regional Officer, Kaithal vide his recommendation letter number HSPCB/KAI/2025/RO/INS/92025046CONCR001 dated 23-Jan-2025 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s Saraswati Gram Udyog Mandal Village Kailram Kaithal by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 is an offence.

**Dated Panchkula, the
10-Feb-2025**

**Vineet Garg IAS
Chairman**

Endst. No.:HSPCB/KAI/2025/INS/92025046CONCO001-004

Dated:11-Feb-2025

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, KAITHAL
2. Executive Engineer, UHBVN Operation Division, KAITHAL. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Kaithal. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. Saraswati Gram Udyog Mandal Village Kailram Kaithal

HARYANA STATE

**NAVEEN
GULIA**

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NAVEEN GULIA
Date: 2025.02.11
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**Naveen Gulia, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**



**Haryana State Pollution Control Board**

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-Hqhspcb@hspcb.org.in

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, Swami Bhatta Company, Village Kaul, Kaithal has established and operating a Brick kiln at Village Kaul, Kaithal which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 26-Dec-2024 and reported the following violations made by the unit under Air (Prevention & Control of Pollution) Act, 1981:-

Brick kiln is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit is using illegal fuel i.e Carbon powder during operation.
2. Unit not provided adequate sampling facility on stack.
3. Unit not provided platform as per guidelines for sampling.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Kaithal vide his letter HSPCB/KAI/2024/1685 dated 27/12/2024 The reply submitted by the unit vide letter dated 30-Dec-2024 was not find satisfactory as per detail given below:

Unit was found using illegal fuel i.e Carbon powder during operation and no reply submitted regarding sampling facility and platform on the stack.

Whereas, Regional Officer, Kaithal vide his recommendation letter number HSPCB/KAI/2025/RO/INS/92025120CONCR001 dated 23-Jan-2025 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s Swami Bhatta Company Village Kaul, Kaithal by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 is an offence.

**Dated Panchkula, the
10-Feb-2025**

**Vineet Garg IAS
Chairman**

**Endst. No.:HSPCB/KAI/2025/INS/92025120CONCO001-
004**

Dated:11-Feb-2025

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, KAITHAL
2. Executive Engineer, UHBVN Operation Division, KAITHAL. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Kaithal. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. Swami Bhatta Company Village Kaul, Kaithal

NAVEEN Digitally signed by
NAVEEN GULIA
GULIA Date: 2025.02.11
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**Naveen Gulia, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**

**Haryana State Pollution Control Board**

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-Hqhspcb@hspcb.org.in

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s Surya Bhatta Co, village Batta Distt Kaithal has established and operating a brick kiln at village Batta Distt Kaithal which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 24-Dec-2024 and reported the following violations made by the unit under Air (Prevention & Control of Pollution) Act, 1981:-

1. Unit is using illegal fuel i.e Rubber powder during operation.
2. Unit not provided in-house utilization of ash in Brick making.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Kaithal vide his letter HSPCB/KAI/2024/1684 dated 26/12/2024 but the unit has not submitted the reply;

Whereas, Regional Officer, Kaithal vide his recommendation letter number HSPCB/KAI/2025/RO/INS/92025177CONCR001 dated 23-Jan-2025 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981, which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s M/s Surya Bhatta Co village Batta Distt Kaithal by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 is an offence.

**Dated Panchkula, the
26-Feb-2025**

**Vineet Garg IAS
Chairman**

**Endst. No.:HSPCB/KAI/2025/INS/92025177CONCO001-
004**

Dated:28-Feb-2025

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, KAITHAL
2. Executive Engineer, UHBVN Operation Division, KAITHAL. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Kaithal. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s Surya Bhatta Co village Batta Distt Kaithal

NAVEEN
GULIA

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by NAVEEN GULIA
Date: 2025.02.28
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Naveen Gulia, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman

HARYANA STATE

List of Brick kilns

709

Sr. No	Category	Name & Address of BKO	Status & Period of Consent to operate	Diameter of the stack (feet)	Porthole height of the stack (feet)	No of portholes
5	Orange	Aggarwal B.K.O, Balwanti, Kaithal	Granted, 01/04/2022 - 31/03/2027	7	30	1
6	Orange	Gupta Bhatta Company, Village Sirta Dera, Siwan, Kaithal	Dismantled	Dismantled	Dismantled	1
7	Orange	Jai Jawala Bricks Kiln, Dewal, Kaithal	Dismantled	Dismantled	Dismantled	1
8	Orange	Super Bricks Industries, Vill. Keorak, Kaithal	Granted, 01/04/2023 - 31/03/2028	6	32	1
9	Orange	Krishna Brick Kiln, Sirta Road, Manas, Distt Kaithal.	Granted, 01/04/2023 - 31/03/2027	9	35	1
10	Orange	Shiv Bhatta Vill. Sajuma Distt. Kaithal	Granted, 01/04/2023 - 31/03/2025	7	33.5	1
11	Orange	Ganesh Bricks Co., Vill Keorak, Distt Katihal	Granted, 01/04/2024 - 31/03/2029	8	37	1
12	Orange	Taj Bricks Company, Vill. Keorak, Kaithal	Granted, 01/04/2023 - 31/03/2028	12	34	1
13	Orange	Shiv Shankar Bhatta Co., Vill Harsola, Distt Kaithal.	Granted, 01/04/2024 - 31/03/2029	8	33	1
14	Orange	Sangam Gram Udyog Mandal, Village Titram, kaithal	Granted, 01/04/2022 - 31/03/2025	6	36	1
15	Orange	Ganpati Bhatta Company, Vill. Deora, Kaithal	Granted, 01/04/2024 - 31/03/2028	7	35	1
16	Orange	Bharat Bricks Industries, Keorak, Kaithal	Granted, 05/12/2021 - 31/03/2026	10	38	1
17	Orange	Jai Hanuman Bhattha Co., Village Manas, Kaithal	Granted, 28/11/2023 - 31/03/2028	9	34	1
18	Orange	Jai Baba Raj Puri Bhatta Co., Village Padla, kaithal	Granted, 01/04/2023 - 31/03/2025	12	32	1
19	Orange	Nihal Giri Jee Bhatta Company, Guhna, Kaithal	Granted, 01/04/2024 - 31/03/2027	8	33	1
20	Orange	Jai Mahavir Brick Kiln Gadhi Padla	Granted, 01/04/2023 - 31/03/2026	Non operational at the time of sample	Non operational at the time of sample	1
21	Orange	Parwati Bhatta Company, Vill. Baba Ladana, Kaithal	Granted, 01/04/2023 - 31/03/2027	Non operational at the time of sample	Non operational at the time of sample	1
22	Orange	Shiv Shanker Bhatta Company, Vill. Sirta, Kaithal	Granted, 01/04/2022 - 31/03/2025	8	33	1
23	Orange	Bajrang Bhatta Co Deora Deora	Granted, 01/04/2024 - 31/03/2029	Non operational at the time of sample	Non operational at the time of sample	1
24	Orange	Saraswati Bricks co.. Vill Sajuma , Kaithal	Dismantled	Dismantled	Dismantled	1
25	Orange	Ridhi Sidhi Bhatta CO., Village Deora, Kaithal	Granted, 01/04/2021 - 31/03/2025	8	37	1

Sr. No	Category	Name & Address of BKO	Status & Period of Consent to operate	Diameter of the stack (feet)	Porthole height of the stack (feet)	No of portholes
26	Orange	Baba Rajpuri Bhatta Co.,VPO Manas, Distt Kaithal	Granted, 01/04/2023 - 31/03/2028	10	35	1
27	Orange	Maa Bhagwati Bhatta Company, Mago Majri, Kaithal	Granted, 01/04/2023 - 31/03/2027	Non operational at the time of sample	Non operational at the time of sample	1
28	Orange	Vishkarma Bhatta Company, Village Harsola, Kaithal	Granted, 01/04/2023 - 31/03/2026	9	35	1
29	Orange	Jai Durga Bhatta Company, Harsola, kaithal	Granted, 14/10/2023 - 31/03/2026	9	38	1
30	Orange	Maha Shakti Bhatta Co., Vill Dohar,Distt Kaithal.	Granted, 01/04/2024 - 31/03/2025	10.5	32	1
31	Orange	Om Bricks Company, Village Harsola, Kaithal	Granted, 01/04/2023 - 31/03/2026	13.5	33	1
32	Orange	Shri Shyam Bricks Co, Kathwar, Kaithal	Granted, 01/04/2023 - 31/03/2026	10.5	34	1
33	Orange	Sihag Bhatta Co., Village sajuma, Kaithal	Granted, 01/04/2023 - 31/03/2025	Closed by Board	Closed by Board	1
34	Orange	Raghibr Bricks Co., Vill. Chousala, Kaithal	Granted, 01/04/2022 - 31/03/2025	9	35	1
35	Orange	Saharan Bhatta Co., Matour, Kaithal	Granted, 01/04/2022 - 31/03/2025	8	32	1
36	Orange	Shri Ram Bricks Company, Vill. Badsikri Kalan, Kaithal	Granted, 04/01/2024 - 31/03/2025	12	31	1
37	Orange	Saraswati Gram Udyog mandal, Village Kailram, Kaithal	Granted, 01/04/2024 - 31/03/2027	Closed by Board	Closed by Board	1
38	Orange	Surya Bhatta Co. Vill. Batta, Kaithal	Granted, 01/04/2023 - 31/03/2026	Closed by Board	Closed by Board	1
39	Orange	Jai Jawla Bhatta, Vill. Balu, Kaithal	Granted, 01/04/2023 - 31/03/2025	7	35	1
40	Orange	Jai Siya Ram Bhatta Co., Village Batta, Kaithal	Granted, 01/04/2024 - 31/03/2031	6	32	1
41	Orange	Balaji Bhatta Company, Vill. Chousala, Kaithal	Granted, 01/04/2023 - 31/03/2026	10.5	39	1
42	Orange	Shri Salasar ji Bhatta Co., Batta, Kailram, Kalayat, Kaithal	Granted, 01/04/2024 - 31/03/2029	10.5	33	1
43	Orange	Baba Rajpuri Bhatta Co., Vill Batta, Distt Kaithal	Granted, 01/04/2022 - 31/03/2025	Non operational at the time of sample	Non operational at the time of sample	1
44	Orange	Saraswati Bricks Co., Wazir nagar, Kaithal.	Granted, 01/04/2021 - 31/03/2024	12	33	1
45	Orange	Pannu Bricks, Village Ballu, Kaithal	Granted, 01/04/2023 - 31/03/2025	Non operational at the time of sample	Non operational at the time of sample	1
46	Orange	Mittal Trading Company, Village Samadha Urlana, Cheeka, Kaithal	Dismantled	Dismantled	Dismantled	1

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47	Orange	Kanwar Bhatta,Vill Kheri Gulam Ali, Teh Siwan,Distt Kaithal.	Dismantled	Dismantled	Dismantled	1
48	Orange	Rama Bricks Industries Village Dohar District Kaithal KAITHAL	Granted, 01.04.23-31.03.26	12	32	1
49	Orange	Saraswati Bhatta Company, Village Malikpur, Kaithal	Granted, 01/04/2021 - 31/03/2025	12	35	1
50	Orange	Jai Durga Bricks Company, vill. Dulyani, Kaithal	Granted, 01/04/2021 - 31/03/2025	10	34	1
51	Orange	Ganesh Bhatta Company, Village Buchi, Kaithal	Granted, 01/04/2020 - 31/03/2025	8	38	1
52	Orange	Shakti Bricks Co., Village Pundri, Kaithal	Granted, 01/04/2024 - 31/03/2029	9	31	1
53	Orange	AJIT GRAM UDYOG MANDAL VPO HABRI KAITHAL	Granted, 01/04/2024 - 31/03/2029	10	33	1
54	Orange	Jai Bharat Gram Udyog Mandal, Pundri, Kaithal	Granted, 01/04/2023 - 31/03/2028	Non operational at the time of sample	Non operational at the time of sample	1
55	Orange	Shiva Bricks Ahmadpur, Tehsil Pundri, Kaithal	Granted, 01/04/2024 - 31/03/2028	8	31	1
56	Orange	Shankar Bhatta Co., Vill Pilni, Distt Kaithal.	Granted, 01/04/2022 - 31/03/2025	9	35	1
57	Orange	Shiv Shakti Bricks Company, VPO Habri, Kaithal	Granted, 01/04/2024 - 31/03/2028	7	32	1
58	Orange	Maruti Bhatta Company, Village Pilni, Kaithal	Granted, 25/12/2023 - 31/03/2025	12	33	1
59	Orange	Sai Bhatta Co.,Vill. Siral, Kaithal	Granted, 01/04/2022 - 31/03/2025	Non operational at the time of sample	Non operational at the time of sample	1
61	Orange	Jagatguru Bramanand Bricks Co., Habri, Kaithal	Granted, 05/12/2024 - 31/03/2026	Non operational at the time of sample	Non operational at the time of sample	1
62	Orange	Sacha Satguru Bhatta Co., Vill. Guliyana, Kaithal	Granted, 30/10/2024 - 31/03/2028	Non operational at the time of sample	Non operational at the time of sample	1

Sr. No	Category	Name & Address of BKO	Status & Period of Consent to operate	Diameter of the stack (feet)	Porthole height of the stack (feet)	No of portholes
63	Orange	Vijay Bhatta Company, Kotra, Kaithal	Closed on its own	Closed on its own	Closed on its own	1
64	Orange	Shree Balaji Bhatta Company, Vill. Bhana, Kaithal	Dismantled	Dismantled	Dismantled	1
65	Orange	Shiv Shankar Gram Udyog Mandal., Dhand Raod Kheri Raiwali, Distt Kaithal.	Granted, 01/04/2024 - 31/03/2029	10	32	1
66	Orange	Shiv Shakti Bhatta Co., Vill Bhana, Distt Kaithal	Granted, 01.04.20-31.03.25	12	35	1
67	Orange	Balaji Gram Udyog Mandal, Bhana, Kaithal	Granted, 31.10.2023-31.03.2028	12	34	1
68	Orange	Luxmi Gram Udyog Mandal, Bhana, Kaithal	Granted, 01.04.20-31.03.2025	8	37	1
69	Orange	Hanuman Bhatta Company Pundri, Rajound Road Vill. Bhana, Kaithal	Granted, 01/04/2024 - 31/03/2029	9	33	1
70	Orange	Bajrang Bhatta Co., Vill. Kotra, Distt Kaithal	Granted, 01/04/2022 - 31/03/2027	13.5	32	1
71	Orange	Rana Bhatta Co., Vill Rajound, Distt Kaithal.	Granted, 01/04/2022 - 31/03/2026	9	33	1
72	Orange	Bharat Bhatta Co., Village Kithana, Kaithal	Dismantled	Dismantled	Dismantled	1
73	Orange	Jagdamba Bhatta Co. Vill. Kotra, Kaithal	Granted, 01/04/2023 - 31/03/2026	Non operational at the time of sample	Non operational at the time of sample	1
74	Orange	Shri Balaji Bricks Kiln, Vill. Rohera, kaithal	Granted, 13/11/2024 - 31/03/2027	8	32	1
75	Orange	Shree Lakshmi Bhatta Co, Rajound, Kaithal	Granted, 01/04/2024 - 31/03/2025	Non operational at the time of sample	Non operational at the time of sample	1
76	Orange	Jai Jagdamba Bhatta Co., Vill Sherda, Distt Kaithal	Granted, 01/04/2022 - 31/03/2025	9	35	1
77	Orange	Jai Bajrangbali Bhatta Co., Rajound, Kaithal	Granted, 01/04/2022 - 31/03/2025	8	33	1
78	Orange	Jai Durga Bhatta Co., (Old name Krishan Murari) Village Kithana, Kaithal	Closed by Board	Closed by Board	Closed by Board	1
79	Orange	Om Shanti Bricks Company Village Kithana	Granted, 03/05/2024 - 31/03/2026	9	35	1
80	Orange	Shree Ram Bhatta Kithana	Granted, 01/04/2022 - 31/03/2025	9	33	1
81	Orange	Gopal Bhatta Co., Pabnawa, Kaithal	Granted, 01/04/2024 - 31/03/2029	8	36	1

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82	Orange	Haryana Bhatta Co., Chandlana, Distt Kaithal	Granted, 01/04/2024 - 31/03/2029	8	32	1
83	Orange	Aggarwal Bricks Company, Vill. Sakra, Kaithal	Granted, 01/04/2024 - 31/03/2026	Non operational at the time of sample	Non operational at the time of sample	1
84	Orange	Amar Gram Udyog Mandal. Vill. Chandlana, Kaithal	Granted, 01/04/2022 - 31/03/2027	7	35	1
85	Orange	Nirmal Bhatta Co., VPO Ahun, Pundri, Kaithal	Dismantled	Dismantled	Dismantled	1
86	Orange	Hindustan Bhatta Company., Vill Chandlana, Distt Kaithal	Granted, 01/04/2021 - 31/03/2026	8	36	1
87	Orange	Swami Bhatta Co., Village Kaul, Kaithal	Granted, 21/05/2024 - 31/03/2027	Closed by Board	Closed by Board	1
88	Orange	Ganesh Bhatta Co., Vill Pabnawa, Distt Kaithal	Granted, 01/04/2023 - 31/03/2028	8	33	1
89	Orange	M/S Hanuman Bhatta Co., Vill Khrak pandav , Distt Kaithal	Dismantled	Dismantled	Dismantled	1
90	Orange	Jai shree Ram Bhatta CO, Pharal, Kaithal	Granted, 01.04.2023 to 31.03.2026	12	32	1
91	Orange	Jai Jagdamba Bhatta Co., Vill Pharal, Distt Kaithal	Dismantled	Dismantled	Dismantled	1
92	Orange	GURU BRAHAMANAND GRAM UDYOG MANDAL, Kaul, Kaithal	Closed on its own	Closed on its own	Closed on its own	1
93	Orange	Maa Durga Bhatta Co, Pharal	Granted, 01/02/2024 - 31/03/2028	Non operational at the time of sample	Non operational at the time of sample	1
94	Orange	Shankar Building Service, Village Gulha, Kaithal	Granted, 01.04.21 - 31.03.25	6	35	1
95	Orange	Pawan Kumar BKO, Vill. Bhuna, Kaithal	Granted, 01/04/2024 - 31/03/2028	9	34	1
96	Orange	Surinder Kumar BKO, Mahmood Pur, Kaithal	Granted, 01/04/2023 - 31/03/2028	9	35	1
97	Orange	Ram Sarup Mittal BKO, Vill. Sadarheri, Kaithal	Granted, 01/04/2024 - 31/03/2028	10	33	1
98	Orange	Ram Swarup BKO, Vill. Sadarheri, Kaithal	Granted, 01/04/2023 - 31/03/2027	8	31	1
99	Orange	Joginder Singh BKO, Village Azimgarh, Kaithal	Granted, 01.04.2020- 31.03.2025	Non operational at the time of sample	Non operational at the time of sample	1

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100	Orange	Jain Bricks Traders, Vill. Balbehra, Kaithal	Granted, 01/04/2024 - 31/03/2028	9	33	1
101	Orange	Jai Durga Bhatta Company, Kamheri	Closed by Board	Closed by Board	Closed by Board	1
102	Orange	Jai Shiv Shankar Bhole BKO, Bhagal, Cheeka, Kaithal	Granted, 01/04/2023 - 31/03/2028	9	32	1